NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/06/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/154/2016

NAME OF THE PETITIONER(S)

: A.L Pirianan Shanmugam & Another

NAME OF THE RESPONDENT(S)

: M/s Mahalakshmi Textiles ltd & 5 Others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Puspanders 1,226

ORDER

Ms Archana, representing counsel for petitioner present. Shri Prithviraj Pandian, counsel for R1, R2 & R6 present. Counsel for petitioner filed rejoinder and provided copy of the same to the other side. Counsel for respondents sought time for filing reply. Time extended at request. The matter is posted for arguments. Put up on 11.07.2017 at 10.30 A.M.

> (K.Anantha Padmanabha Swamy) Member (Judicial)